

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/789/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rita. Kar,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 31st January, 2018.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your Letter No. DJN/191, dtd. 08.01.2018.

Madam,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on 10.01.2018 along with station leave permission w.e.f. the evening of 09.01.2018 till the morning of 11.01.2018 has been granted/~~rejected~~.

Yours faithfully,

 31.1.18
JOINT REGISTRAR (VIGILANCE)